## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CP/39/ (IB)/2018 PETITION NUMBER

NAME OF THE PETITIONER(S)

: UDHYAM INVESTMENTS PVT LTD

NAME OF THE RESPONDENT(S)

: TIFFINS BARYTES ASBESTOS & PAINTS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. RIPGAVE NDRAN

2. GAUTHAM

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## ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor has been given liberty to file a reply before the present date of hearing and the matter was posted for arguments. However, the Petitioner has not filed the counter and now praying for more time for filing the counter. At request, time is enlarged with a direction that the counter shall be filed before the next date of hearing, failing which the matter will be taken up for hearing on merits. Put up on 22.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)